

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The Wholesale Price Index (1970-71—100) registered an increase of 2.8 per cent in 1985-85 (upto 28th December, 1985) as against 5.1 per cent in the corresponding period of 1984-85. During 1985-86 prices of tea, condiments and spices, coconut oil, oilseeds, raw cotton, raw jute and oil cakes declined while prices of rice, wheat, pulses, fruits and vegetables moved up.

#### Hundred per cent export oriented units

42. SHRI SATYAGOPAL MISRA : Will the Minister of COMMERCE be pleased to state :

(a) the progress achieved in the hundred per cent export oriented units set up in the country;

(b) the total number of those units and area of their activities;

(c) the capacity utilization achieved by these units; and

(d) future potential of these export oriented units in the overall export policy of Government and details thereof ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) and (b). According to returns submitted by the approved 100% Export Oriented Units, 84 such units had gone into production and exported goods worth Rs. 285.47 crores upto 31-12-1985. These units *inter alia* belong to following broad production areas :—

Textile products, Readymade garments, Engineering goods, Electronics, Chemicals, perfumes and Toiletries, Granite Food and Agricultural products, Tobacco manufactures.

(c) and (d). The actual exports effected by 100% Export Oriented Units have been less than the export projections given by these units at the time of getting approvals. Assessment of export potential of all the approved 100% export oriented units will be possible when more units actually go into production and export.

#### Allotment of essential commodities to States for distribution through Fair Price Shops

43. SHRI K. V. SHANKARAGOWDA: SHRI B. V. DESAI :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Chief Minister of Karnataka had during meeting with him in January, 1986 requested for increase in the allotment of essential commodities to Karnataka for distribution through fair price shops as the State was in a grip of drought for the last three years;

(b) what was the actual demand made by the Chief Minister in regard to rice, kerosene and edible oil;

(c) what was actual quantity supplied before and to what extent it was increased after the Chief Minister's meeting;

(d) whether the Union Government have agreed to further increase the quantity after the Central team's visit to the State; and

(e) to what extent he has agreed in view of the drought conditions prevailing in the State ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) Yes, Sir.

(b) and (c). The Chief Minister of Karnataka had requested the Union Minister of Food and Civil Supplies in January, 1986 for additional quantity of 5,000 tonnes of rice, 2,000 KL per month of kerosene and 2,000 tonnes per month of edible oils. An additional allocation of 1,000 tonnes of kerosene was made to Karnataka for the month of January, 1986 raising the total allocation for that month to 31365 tonnes. In the case of rice and edible oils the monthly allocation of 45000 tonnes and 2000 tonnes, respectively, made during the month of December, 1985 was maintained in January, 1986.

(d) and (e). The Central team visited Karnataka in connection with the drought

relief operations during the months of April and August, 1985. The monthly allocation of Karnataka was raised from 25,000 tonnes in May 1985 to 30,000 tonnes in June, 1985, 32,000 tonnes each in July and August, 1985, 35,000 tonnes each in September and October 1985 and 45,000 tonnes in November, 1985. The increased level of allocation of 45,000 tonnes has since been maintained.

Apart from the above increases, special additional allocations of 20,000 tonnes and 25,000 tonnes of rice were also made to Karnataka in July and November, 1985, respectively.

#### Decline in prices of cardamom

44. PROF. P. J. KURIEN : Will the Minister of COMMERCE be pleased to state :

(a) whether the price of cardamom has declined sharply;

(b) if so, the extent of decline in its price;

(c) whether a request was made by the cardamom growers as well as by Government of Kerala that the floor price for cardamom should be fixed;

(d) if so, whether the Government have taken any step in this regard; and

(e) if not, the reasons thereof ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) and (b). The prices of Cardamom have declined from the unusually high levels which prevailed in the last 2 to 3 years on account of short supply, as a result of drought as can be seen from the statement placed below :-

	Price in Rs./kg.						Qty. in Tonnes
	80-81	81-82	82-83	83-84	84-85	85-86	
Average Auction Price.	98.91	116.02	161.08	370.49	199.91	137.84	(Aug-Jan)
Export Unit Value	148.18	129.87	158.60	210.92	271.92	171.72	(Apr-Jan)
Realisation Production.	14400	4100	2900	1600	3900	4500 (E)	
Exports	2345	2325	1032	258	2383	2400 (E)	(Apr-Jan)

\*E — Estimated.

(c) to (e). No request has been received from the State Government although there have been representations regarding fixing of a floor price.

Among others, one important consideration that makes fixation of floor price unnecessary is the fact that we have succeeded in exporting bulk of our exportable surplus this year.

#### Proposal to set up a Tribunal for Customs and Excise valuation

45. SHRI M. RAGHUMA REDDY :  
DR. G. S. RAJHANS :

Will the Minister of FINANCE be pleased to state :

(a) whether it is proposed to set up a Tribunal for Customs and Excise valuation